

**Central Administrative Tribunal  
Principal Bench**

**OA No. 1372/2019  
MA No. 1525/2019**

New Delhi this the 3<sup>rd</sup> day of May, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Inder Jeet (OT Assistant) S/o Sh. Rajender Singh  
Aged -37 Yrs., Group 'C'  
R/o RZ-536A, Gali No. 5, Surakh Pur Road,  
Gopal Nagar, Najafgarh, Delhi
2. Vipin Yadav(CSSD Assistant) S/o sh. Brham Prakash  
Aged -30 Yrs., Group 'C'  
R/o Kharkhari Jatmal, PO: Khaira,  
Najafgarh, New Delhi
3. Mukesh (CSSD Assistant) S/o sh. Dayal Singh  
Aged -35 Yrs., Group 'C'  
R/o Type-I, Qtr No.1, ESIC Colony, Sec.-9A, Gurgaon
4. Yogesh Kumar (OT Assistant) S/o Sh. Ramesh Kumar  
Aged -32 Yrs., Group 'C'  
Vill-Kair, Najafgarh, New Delhi-43
5. Rakesh Singh (OT Assistant) S/o Sh.Suresh Singh  
Aged -31 Yrs., Group 'C'  
Vill-Nauranga Bas Rajputan, Distt. Dadri, Haryana
6. Brihma Nand (OT Assistant) S/o sh. Sh. Ramphal  
R/o VPO: Bhurthala, Teh-Kosli, Distt. Rewari (Haryana)
7. Anil Kumar (CSD Assistant) S/o Sh. Shiv Dutt Sharma  
Aged -33 Yrs., Group 'C'

R/o H. No. 25, Vill Ranhoula, PO: Nangloi, New Delhi

8. Devender Kumar (OT Assistant) S/o Sh. Randbir Singh  
Aged -35 Yrs., Group 'C'  
R/o H. No. 238, VPO –Jaffar Pur Kalan, New Delhi-73.
9. Dalip Kumar Barach CSD/CSR Assistant  
Aged -37 Yrs., Group 'C'  
S/o Sh. Jai Singh Barach, R/o H. No. 321  
Firoz Gandhi Colony No.2, Gurgaon (Haryana)
10. Sahil (CSSD Assistant) S/o Sh. Dalbir Singh  
Aged -30 Yrs., Group 'C'  
R/o A-3/2, Plot No.GH-03, Sagarkunj Society  
Sector -9A, Gurgaon Haryana
11. Sita Ram Yadav (OT Assistant)  
Aged -33 Yrs., Group 'C'  
S/o Sh. Jata Shankar Yadav, R/o Dhani-Nalwani Waya  
Etawa Bhopji, Teh-Chomu Distt. Jaipur (Rajasthan)
12. Krishan Kumar (OT Assistant) S/o Late Suraj Bhan)  
Aged -38 Yrs., Group 'C'  
R/o H. NO. 31, VP Fazil pur Jharsa Gurgaon,
13. Pradeep Kumar (OT Assistnat )  
S/o Late Sh. Narain Singh  
Aged -37 Yrs., Group 'C'  
R/o H. No. A-744, VPO –Bankner Narel Delhi
14. Naseeb Singh (OT Assistant) S/o Sh. Baljit Singh,  
Aged -32 Yrs., Group 'C'  
R/o VPO Kanheli, Teh-Rohtak ( Haryana)
15. Ankit (OT Assistant) S/o sh. Sumer Singh  
Aged -28 Yrs., Group 'C'  
R/o H. No. 52 Maharana Partap Colony, Bhiwani

16. Mohd. Yameen Khan (CSSD Assistant)  
Aged -29 Yrs., Group 'C'  
S/o Akbar Khan, R/o H. NO. D274, Street No.4  
Noor E Elahi, Ghonda Delhi.
17. Ravinder Singh (CSSD Assistant)  
S/o Sh. Dharmpal  
Aged -30 Yrs., Group 'C'  
R/o Qtr. No. A-2 Block ESIC Hospital Faridabad  
Sector-9A, Gurgaon ( Haryana)
18. Chhotu Lal Meena (CSSD/CSR Assistant)  
Aged -32 Yrs., Group 'C'  
S/o Sh. Ramkesh Meena,  
R/o Qtr.No. 603, Block A-1  
ESIC Medical College & Hospital, NIT Faridabad
19. Sunil (OT Assistant) S/op Sh. Bikhri Lal  
Aged -33 Yrs., Group 'C'  
R/o WZ-160, Madipur, New Delhi
20. Md. Ali Asgar (CSR Assistant) S/o sh. Abul Hassan Ansari,  
Aged -32 Yrs., Group 'C'  
R/o Darounda, Distt. Siwan (Bihar)
21. Naveen Kumar (OT Assistant) S/o Sh. Naresh Kumar  
Aged -29Yrs., Group 'C'  
R/o VPO-Gubhana, Distt. Jhajjar, Haryana
22. Anil Kumar (CSSD Assistant) S/o sh. Hari Dutt  
Aged -37 Yrs., Group 'C'  
R/o Qtr No. 501, A2 Block, HH-3, ESIC Medical  
College & Hospital Faridabad ( Haryana)
23. Bijendra Singh (CSR Assistant)  
S/o sh. Narayan Singh  
Aged -36 Yrs., Group 'C'  
R/o Vill-Sita Ram Ki Madhaiya,

PO-Bijhamai, Distt. Agra(UP)

24. Manish Chugh (CSSD Assistant)  
S/o Sh. JK Chugh  
Aged -33 Yrs., Group 'C'  
R/o H. No. 415/4, Nai Aabadi, Basai Road,  
Gurgaon,
25. Manish (OT Assistant) S/o Sh. Dharambir Singh  
Aged -29Yrs., Group 'C'  
R/o H. No. 1300, Sec-9A, Gurgaon,
26. Manoj Kumar (CSSD Assistant)  
S/o Sh. Ramesh Chand  
Aged -34 Yrs., Group 'C'  
R/o H. No. 494, V& PO Bankner, Narela, Delhi.
27. Jagbir (CSSD Assistant)  
S/o Sh. Ajit Singh  
Aged -34 Yrs., Group 'C'  
R/o H. NO. 264. VPO –Kair,  
Najafgarh, New Delhi.
28. Prashant Kumar (OT Assistant)  
S/o Sh. Mahendra Singh  
Aged -27 Yrs., Group 'C'  
R/o Qtr NO. 404, Balock A-1, ESIC Medical College  
& Hospital, NIT Faridabad
29. Pramod Kumar(CSSD Assistant)  
S/o Sh. Bindeshwari Prasad  
R/o Qtr No. 104, Block A-1, ESIC Medical College &  
Hospital, NIT Faridabad
30. Gopal Krishan (CSR Assistant)  
S/o Sh. Suresh Kumar  
Aged -33 Yrs., Group 'C'

R/o WZ-617, Naraina Village, New Delhi. -Applicants

(By Advocate: Mr. MK Gaur)

Versus

1. Union of India through its Secretary  
M/o Labour & Employment, Shram Shakti Bhawan  
Rafi Marg, New Delhi.
2. The Employees State Insurance Corporation]  
Through its Director General, D(M)D  
ESIC Scheme, Dispensary Complex  
Tilak Vihar, New Delhi.
3. The Dy. Director (MA), Hqrs, Office ESIC  
Panchdeep Bhawan, CIG Marg, New Delhi -Respondents

### **ORDER (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

Heard the learned counsel for the applicants. MA for joining together is allowed.

2. The applicants, who are working as Paramedical Staff in different capacities under the 2<sup>nd</sup> respondent – Employees State Insurance Corporation, filed the instant OA, seeking the following relief(s):-

- "(a) Directing the respondents to place the relevant records pertaining to the present OA before their Lordships for the proper adjudication in the matter in the interest of justice.
- (b) Directing the respondents to consider and finalize the case of the applicants for fixation of pay in the pay scale of Rs.4000-6000/- as the issue has already been settled by this Hon'ble Tribunal in OA No. 3227/2011 (Brahm Pal & Others Vs. Union of India) decided on 19.12.13 and OA No. 2995/14 & OA No. 2996/14

decided on 19.04.16 including the OA No. 3567/16 decided on 31.05.18 for which the applicants are entitled to further represent the respondents through separate representations followed by personal visits also as per tune of the concerned officials but there is nothing.

- (c) Allowing the OA of the applicants with all other consequential benefits and costs.
- (d) Any other fit and proper relief may also be granted to the applicants."

3. It is submitted that the applicants have made Annexure A/6 (colly.) representations ventilating their grievances. However, no orders have been passed thereon till date.

4. In the circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the Annexure A/6 (colly.) representations of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the OA be enclosed to this order.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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